## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 3/58, 59/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.05.2017

Name of the Company:

Oriental Insurance Co. Ltd.

V/s.

Ambuja Cement Ltd.

Section of the Companies Act:

Sections 58, 59 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

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## **ORDER**

Learned FCA Mr. Kamal Agrawal present for Petitioner. None present for Respondents.

Copy of the plaint in civil suit filed.

Petitioner requested time to file names of the interim shareholders.

List the matter on 10.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of May, 2017.